

(17)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Aravindan  
Prakash Mawli & Associates
2. K. R. AMASAMY

Counsel for Repet 1,2,4  
COUNSEL FOR PETITIONER

**ORDER**

Counsels for both the parties are present and prayed for time for arguments. Put up  
on 07.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)  
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MEMBER (JUDICIAL)